

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APPEAL NO. 298 OF 2014
APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016
APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016
APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016
APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016****Dated : 14th October, 2019****Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member****In the matters of:****APPEAL NO. 298 OF 2014**

Punjab State Power Corporation Ltd.	 Appellant(s)
	Versus	
M/s. GNA Udyog Ltd. & Anr.	 Respondent(s)
Counsel for the Appellant(s)	: Mr. Anand K.Ganesan Mr. Amal Nair	
Counsel for the Respondent(s)	: Mr. Tajender K.Joshi for R-1 Mr. Sakesh Kumar Ms. Gitanjali Mr. N. Sharma for R-2	

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

Punjab State Power Corporation Ltd.	 Appellant(s)
	Versus	
S. S. Steel Industry & Anr.	 Respondent(s)
Counsel for the Appellant(s)	: Mr. Anand K.Ganesan Mr. Amal Nair	
Counsel for the Respondent(s)	: Mr. Tajender K.Joshi for R-1 Mr. Sakesh Kumar Ms. Gitanjali N. Sharma for R-2	

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

Punjab State Power Corporation Ltd.	 Appellant(s)
	Versus	

Amtek Railcar Industries Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-2

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Madhav Alloys Pvt. Ltd. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-2

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Arora Iron & Steel Rolling Mills Pvt. Ltd. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar
Ms. Gitanjali Mr. N. Sharma for R-2

ORDER

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 18.10.2019 with advance copy to the other side.

List the matter for reporting compliance on **21.10.2019.**

(S.D. Dubey)
Technical Member

ts/mkj

(Justice Manjula Chellur)
Chairperson